

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR  
PANNAGESHWAR SUGAR MILLS LIMITED OPERATING IN SUGAR MANUFACTURING  
INDUSTRY AT LATUR****(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Pannageshwar Sugar Mills Limited. PAN: AACCP0646C CIN: U99999MH1999PLC130803
2.	Address of the registered office	Renapur Road, Pangaon, Tal, Renapur, Dist. Latur
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Renapur Road, Pangaon, Tal, Renapur, Dist. Latur
5.	Installed capacity of main products/ services	Refer Note*
6.	Quantity and value of main products/ services sold in last financial year.	Revenue from operations of INR 67,89,68,674 in last F.Y. 2021-22
7.	Number of employees/ workmen	Refer Note*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing – <a href="mailto:cirp.psml@rirp.co.in">cirp.psml@rirp.co.in</a> <a href="mailto:kamal@rirp.co.in">kamal@rirp.co.in</a> , <a href="mailto:kamalgurnaniip@gmail.com">kamalgurnaniip@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing – <a href="mailto:cirp.psml@rirp.co.in">cirp.psml@rirp.co.in</a> <a href="mailto:kamal@rirp.co.in">kamal@rirp.co.in</a> , <a href="mailto:kamalgurnaniip@gmail.com">kamalgurnaniip@gmail.com</a>
10.	Last date for receipt of expression of interest	26 <sup>th</sup> August, 2023 (as extended from earlier due date 11 <sup>th</sup> August 2023)
11.	Date of issue of provisional list of prospective resolution applicants	5 September, 2023 (as extended from earlier due date 21 <sup>st</sup> August 2023)
12.	Last date for submission of objections to provisional list	10 <sup>th</sup> September 2023 (as extended from earlier due date 26 <sup>th</sup> august 2023)
13.	Process email id to submit EOI	<a href="mailto:cirp.psml@rirp.co.in">cirp.psml@rirp.co.in</a> <a href="mailto:kamal@rirp.co.in">kamal@rirp.co.in</a>

\* No information provided by suspended board of directors of corporate debtor.



**Kamal Kishor Gurnani**

**As Resolution Professional of Pannageshwar Sugar Mills Limited  
Undergoing CIRP vide Hon'ble NCLT, Mumbai Bench order dated 12<sup>th</sup> May 2023  
IBBI Registration No.: IBBI/PA-001/IP/P-01463/2018-2019/12338  
AFA valid till 14 December 2023  
Address: 402, Building No-23, E Palazzio CHS Limited  
Mahada Hsg Society Powai, Mumbai – 400076.  
Correspondence Address: Renaissance Insolvency Resolution Professionals Private  
Limited, 101, Kanakia Atrium 2, Cross Road A,  
Chakala MIDC, Andheri East, Mumbai - 400093;**

Date: 11 August 2023  
Place: Mumbai